

DIVISION BENCH

O-124

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1086(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th February, 2021, 10:30 A.M

Name of the Company	JATASHIV OVERSEAS PVT. LTD. Vs. VINEET OILS PVT. LTD.		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|-------------------------------|------------------------------|
| 1. | Mr. Shailendra Jain, Advocate |] For the Financial Creditor |
| 2. | Ms. Swati Agarwal, Advocate |] |
| 1. | Mr. Susanta Dutta, Advocate |] For the Corporate Debtor |
| 2. | Mr. Tapas Kumar Das, Advocate |] |

ORDER

1. Ld. Counsel on both sides are present.
2. List this matter on 20/04/2021 for admission.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**